

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **02.06.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 69/2025 For Urgent listing IA No. 704/2025 For Stay IA No. 705/2025 For Additional Docs. IA No. 706/2025	Dandu Chakradhar & 2 Ors. Vs Escientia Advanced Sciences Pvt Ltd & 8 Ors.	Mr. Ramasubramaniam Raja	Mr. Edward James For Caveator
2.	Comp App (AT) (CH) No. 58/2025	Mohan Ram Prasad Devineni Vs Biochemical & Synthetic Products Pvt. Ltd. & Anr.	Ms. R Moneshaa	
3.	Comp App (AT) (CH) No. 67/2025 For Stay IA No. 695/2025	Malakondaiah Pavuluri & 2 Ors. Vs Aarush Building Materials Pvt. Ltd. & 3 Ors.	Mr. T K Bhaskar	Dr. Srinivas Sunkavally For Caveator
4.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 For Condone Delay IA No. 653/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Ms. Ambili Menon	Cyril Amarachand Mangaldas For Caveator
5.	Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025 For Stay IA No. 699 & 700/2025	Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd. & Anr.	Mr. Siddharth Govind	Mr. P Elayarajkumar For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 487/2025 (Contempt App.) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt. Ltd. & 3 Ors. Vs Suhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Joshi	
8.	Comp App (AT) (CH) (Ins) No. 428/2024 For Stay IA No. 1172/2024	B. Parvathaiah Erstwhile Director of Vivin Drugs & Pharmaceuticals Pvt. Ltd. Vs Chillale Rajesh, IRP of Vivin Drugs & Pharmaceuticals Pvt. Ltd. & 2 Ors.	Mr. AK Mysamy	Mr. Pranava Charan- R1 Mr. V Appa Rao- R2
9.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinyas Constructions Pvt Ltd & 3 Ors.	Mr. K Gaurav Kumar	Mr. Jerin Asher Sojan- R3 Mr. N Alagunarayan- R4
10.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors.	Mr. Rohan Aloor	Mr. L Venkateshwar Rao- R1-R5
11.	Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025 For Urgent listing IA No. 440/2025 For Exemption IA No. 441/2025 For Additional Docs IA No. 439, 443 & 501/2025 For Direction IA No. 710/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Advanced Sciences Pvt. Ltd. & 10 Ors.	Mr. VV Sivakumar	Mr. Edward James- R2- R4 Mr. Pranav Gopalakrishnan R5 Mr. Ramasubramaniam Raja- R6 R7 R8 Mr. VV Sivakumar- R9-R11

12.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt. Ltd.& AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Ms. MV Lakshmi	Mr. P Ramesh Babu- R1
13.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors. <b>WITH</b>	Mr. VVSN Raju	
14.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors.	Mr. VVSN Raju	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors. <b>WITH</b>	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
16.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. <b>WITH</b>	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
17.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5-R10
18.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5-R10
19.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikanth Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
20.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2

21.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt. Ltd. & Anr.	Mr. Y Suryanarayana	Mr.R Imayavaramban- R1 Ms. MS Mano Ranjani R2
22.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt. Ltd & 2 Ors	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
23.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
24.	Comp App (AT) (CH) (Ins) No. 443/2023	Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran
25.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
26.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenaseenan- R3
27.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenaseenan- R3
28.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
29.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag

30.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors. <b>WITH</b>	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenaseenan- R3
31.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors. <b>WITH</b>	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenaseenan- R3
32.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of SevenHills Healthcare Pvt. Ltd.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

By order of Hon'ble Member (Judicial)

Chennai Bench

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